

at (a) and (b) above.

[Placed in Library. See No. L.T. 11474/17/24]

- (ii) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2022-23.
- (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 11475/17/24]

- (iii) (a) Sixty-fifth Annual Report and Accounts of the CAPEXIL EPC (Chemicals and Allied Products Export Promotion Council), Kolkata, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11266/17/24]

- (iv) (a) Twentieth Annual Report and Accounts of the Export Promotion Council for EOUs and SEZs (EPCES), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11476/17/24]

- (v) (a) Fifty-eighth Annual Report and Accounts of the Federation of Indian Export Organizations (FIEO), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11477/17/24]

I. Notifications of the Ministry of Electronics and Information Technology

II. Report and Accounts (2022-23) the Unique Identification Authority of India, New Delhi and related papers

III. Reports and Accounts (2022-23) of C-DAC, Pune; C-MET, Pune; STPI, New Delhi; SAMEER, Mumbai; ERNET India, Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCAST (DR. L. MURUGAN): Sir, on behalf of Shri Rajeev Chandrasekhar, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Electronics and Information Technology, under Section 55 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016, along with Delay Statement: -

- (1) No. A-12013/13/RR/2016-UIDAI (E)., dated the 26th September, 2023, publishing the Unique Identification Authority of India (Appointment of Officers and Employees) Amendment Regulations, 2023.
- (2) No. HQ-21026/1/2022-LEGAL-HQ (E)., dated the 29th September, 2023, publishing the Aadhaar (Enrolment and Update) Amendment Regulations, 2023.
- (3) No. HQ-13073/1/2020-AUTH.II(E)., dated the 3rd October, 2023, publishing the Aadhaar (Authentication and Offline Verification) Amendment Regulations, 2023.
- (4) No. HQ-13073/1/2020-AUTH.II-HQ(E)., dated the 3rd October, 2023, publishing the Aadhaar (Payment of Fees for Performance of Authentication) Regulations, 2023.

[Placed in Library. For (1) to(4) See No. L.T. 11478/17/24]

II. A copy each (in English and Hindi) of the following papers, under the Sub-Section (3) of Section 27 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016:-

- (a) Annual Report and Accounts of the Unique Identification Authority of India, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11479/17/24]

III. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Centre for Development of Advanced Computing (C-DAC), Pune, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11480/17/24]

- (ii) (a) Thirty-third Annual Report and Accounts of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11481/17/24]

- (iii) (a) Annual Report and Accounts of the Software Technology Parks of India (STPI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11482/17/24]

- (iv) (a) Annual Report and Accounts of the Society for Applied Microwave Electronics Engineering and Research (SAMEER), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11483/17/24]

- (v) (a) Annual Report and Accounts of the ERNET India, Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned